

FORM 5
(see Rules 59(1)(a) and 61(1))

Particulars to be obtained by the Head of Office from the retiring Government Servant Eight months before the date of his retirement.

1. Name
2. (a) Date of Birth
(b) Date of Retirement
3. Two specimen signatures (to be furnished in a separate sheet) duly attested by a Gazetted Government servant.
4. Four copies of Passport size joint photographs with wife or husband (to be attested by the Head of Office).
5. Two slips showing the particulars of height and personal identification marks duly attested by a Gazetted Government Servant.
6. Present address.
7. Address after retirement
8. Name of the Treasury or the Branch of Public Sector Bank of the Pay & Accounts Office through the pension is to be drawn.
9. Details of the Family in Form 3.
10. Indicate whether Family Pension is admissible from any other source Military or State Government and /or a public sector undertaking/autonomous body/local Fund under the Central or a State Government.

Place:

Date

Signature

Designation

Ministry/Deptt./Office